

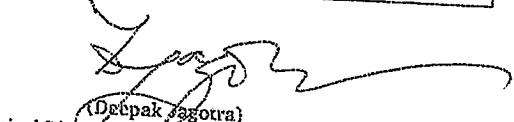
website

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI.

ORDER

It is hereby ordered that following Judicial Officers posted at Karkardooma Courts, Delhi, shall hold their Courts in Room Numbers as mentioned against their names, with immediate effect.

Sl.No.	Name of the Officer	Court Room No.
1.	Sh. Gajender Singh Nagar, ASJ (SC-RC)-02, East District, Karkardooma Courts, Delhi.	Court Room No. 70, 5 th Floor, 'B' Block,
2.	Sh. Sandeep Gupta, ASJ (SC-RC)-01, East District, Karkardooma Courts, Delhi.	Court Room No. 69, 5 th Floor, B-Block,
3.	Sh. Sarvir Singh Lamba, ASJ (SC-POCSO), East District, Karkardooma Courts, Delhi.	Court Room No. 76, 6 th Floor, B-Block,
4.	Ms. Niti Phutela, ASJ (SC-POCSO), Shahdara District, Karkardooma Courts, Delhi.	Court Room No. 71, 5 th Floor, B-Block,
5.	Ms. Charu Gupta, ASJ (SC-POCSO), North-East District, Karkardooma Courts, Delhi.	Court Room No. 72, 5 th Floor, B-Block,
6.	Ms. Shunali Gupta, PO-MACT, North-East District, Karkardooma Courts, Delhi.	Court Room No.201, 2 nd Floor, New Court Building.
7.	Ms. Mona Tardi Kerketta, ADJ-01, North-East District, Karkardooma Courts, Delhi.	Court Room No.202, 2 nd Floor, New Court Building.
8.	Ms. Pragati, ACJ-cum-CCJ-cum-ARC, North-East District, Karkardooma Courts, Delhi.	Court Room No.64, 4 th Floor, B-Block,
9.	Sh. Sujit Saurabh, JSCC/ASJ/GJ, North-East District, Karkardooma Courts, Delhi.	Court Room No.203, 2 nd Floor, New Court Building.
10.	Sh. Pawan Kumar Matto, Spl. Judge (NDPS), North-East District, Karkardooma Courts, Delhi.	Court Room No.22, 1 st Floor, A-Block,
11.	Ms. Babita Puniya, SCJ-cum-RC, North-East District, Karkardooma Courts, Delhi.	Court Room No.204, 2 nd Floor, New Court Building.
12.	Sh. Nitish Kumar Sharma, MM-03, North-East District, Karkardooma Courts, Delhi.	Court Room No.205, 2 nd Floor, New Court Building.
13.	Sh. Vipul Sandwar, MM-02, North-East District, Karkardooma Courts, Delhi.	Court Room No.206, 2 nd Floor, New Court Building.
14.	Ms. Arushi Parwal, MM (Mahila Court-02), North-East District, Karkardooma Courts, Delhi.	Court Room No.207, 2 nd Floor, New Court Building.
15.	Sh. Vaibhav Kumar, MM-04, North-East District, Karkardooma Courts, Delhi.	Court Room No.208, 2 nd Floor, New Court Building.
16.	Sh. Chandra Shekher, District Judge Commercial Court-02, East District, Karkardooma Courts, Delhi.	Court Room No.101, First Floor, New Court Building
17.	Ms. Subhi Gupta, Civil Judge, East District, Karkardooma Courts, Delhi.	Court Room No.102, First Floor, New Court Building
18.	Sh. Ajay Kumar Jain, District Judge Commercial Court-03, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.301, Third Floor, New Court Building
19.	Ms. Anu Grover Baliga, District Judge Commercial Court-04, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.302, Third Floor, New Court Building
20.	Sh. Dev Chaudhary, MM-07, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.303, Third Floor, New Court Building
21.	Sh. Ankur Panghal, MM-06, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.304, Third Floor, New Court Building
22.	Ms. Deepakshi Rana, MM-08, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.305, Third Floor, New Court Building
23.	Sh. Anmol Nohria, MM (NI Act) Digital Court, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.61, 3rd Floor, B-Block,
24.	Sh. Aman Kumar Sharma, Civil Judge-02, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.306, Third Floor, New Court Building
25.	Ms. Poonam Singh, Civil Judge-03, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.307, Third Floor, New Court Building

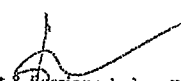

(Deepak Jagotra)
Principal District & Sessions Judge :East District
Karkardooma Courts, Delhi.

No. 6685-6697 /Pr.D&SJ (East)/KKD/Delhi

Date: 25/01/2022

Copy for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District Judge & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
5. The Administrative Civil Judge, East, North-East & Shahdara District, Karkardooma Courts, Delhi.
6. Officers Concerned.
7. The Chief Public Prosecutor, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
8. The President/ Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
9. The Administrative Officer (Judl.), Administration Branch, North-East and Shahdara District are hereby directed to circulate the same in their respective districts.
10. The Incharge, Care Taking Branch/Facilitation Centre/PRO/Computer Branch/CMM Office, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
11. Notice Board.
12. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
13. For uploading on LAYERS.
14. Concerned File.


Principal District & Sessions Judge :East District
Karkardooma Courts, Delhi.